

ITEM NO.32

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SMW (C) No(s). 7/2020

IN RE THE PROPER TREATMENT OF COVID 19 PATIENTS
AND DIGNIFIED HANDLING OF DEAD BODIES
IN THE HOSPITALS ETC.

Petitioner(s)

VERSUS

Respondent (s)

(IA No. 63664/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No. 54881/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 55938/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No.90409/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 54973/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 55794/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 56067/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 68811/2020 - CLARIFICATION/DIRECTION IA No. 54900/2020 - EARLY HEARING APPLICATION IA No. 54982/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 72111/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68817/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90398/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55936/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56420/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68639/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56142/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55792/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56124/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68519/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 118651/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 74588/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54885/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55398/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55939/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 72559/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90410/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 92849/2020 - EXEMPTION FROM FILING O.T. IA No. 74671/2020 - EXEMPTION FROM PAYING COURT FEE IA No. 63659/2020 - INTERVENTION APPLICATION IA No. 54880/2020 - INTERVENTION APPLICATION IA No. 55937/2020 - INTERVENTION APPLICATION IA No. 74670/2020 - INTERVENTION APPLICATION IA No. 55790/2020 - INTERVENTION APPLICATION IA No.57318/2020 - INTERVENTION/IMPLEADMENT IA No. 90394/2020 - INTERVENTION/IMPLEADMENT IA No. 54971/2020 - INTERVENTION/

IMPLEADMENT IA No. 55935/2020 - INTERVENTION/IMPLEADMENT IA No.77370/2020 - INTERVENTION/IMPLEADMENT IA No. 68561/2020 - INTERVENTION/IMPLEADMENT IA No. 54897/2020 - INTERVENTION/IMPLEADMENT IA No. 54978/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 54902/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 63660/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No.56419/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 6381-6382/2021 (III)
(FOR ADMISSION and I.R. and IA No.55834/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.55832/2021-EXEMPTION FROM FILING O.T. and IA No.55837/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 22-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Ms Aparna Bhat, counsel and Mr Rajat Nair, counsel are appointed nodal counsel to prepare a common compilation in terms of the circular dated 22 August 2023. The parties shall file their brief notes of written submissions within a period of three weeks which shall be shared with the nodal counsel.
- 3 Liberty to implead the National Disaster Management Authority.
- 4 The Union of India shall, within a period of three weeks file an affidavit in response to the plea of the intervener in regard to the need to set up a protocol for the handling of dead bodies both in disaster and non-disaster situations.
- 4 List the Writ Petition on a non-miscellaneous day on 5 December 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR